

COURT-II

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 289 of 2013

Dated : 13th May, 2014

**Present: Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice Surendra Kumar, Judicial Member**

In the matter of:

**Tata Power Delhi Distribution Ltd. ... Appellant(s)
Versus
Delhi Electricity Regulatory Commission ... Respondent(s)**

Counsel for the Appellant(s) : Mr. Sitesh Mukherjee
Mr. Sakya Singha Chaudhuri
Mr. Shantnu Singh

Counsel for the Respondent(s) : Mr. Manu Seshadri for R-1

ORDER

We have heard the learned counsel for the Appellant.

Post the matter for further hearing on **22nd May, 2014.**

**(Justice Surendra Kumar)
Judicial Member**

**(Rakesh Nath)
Technical Member**